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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 193/10	TP 246/17	For filing report of OL	237(b)(ii)	Cronus Investments Pvt. Ltd. Vs Calypso Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) *Prema Hatti*

ROC

[Signature]

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. None appeared from O.L office. Counsel for Petitioner is directed to inform the Tribunal whether he would proceed with the matter or not. List it on 15/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)